## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1149/2019 in DFR No. 2158/2019 (IA 1149/2019 - For condonation of delay in filing the Appeal)	Narmada Sugar Private Limited VS Madhya Predesh Electricity Regulatory Commission	2158/2019 Dated 12/06/2019	26/07/2019		30/07/2019 Court - 1
2	IA 920/2019 & IA 1375/2019 in DFR No. 2104/2019 (IA 920/2019 - For condonation of delay in filing the Appeal & IA 1375/2019 - For condonation of delay in refilling the Appeal)	M/s CLC Global A Division of CLC Industries Ltd. VS Maharashtra Electricity Regulatory Commission	2104/2019 Dated 02/05/2019	26/07/2019		30/07/2019 Court - 1
3	IA 1129/2019 in DFR No. 2146/2019 (IA 1129/2019 - For condonation of delay in filing the Appeal)	Powergrid Corporation of India Itd. VS Central Electricity Regulatory Commission	<b>2146/2019</b> Dated 06/06/2019	26/07/2019		30/07/2019 Court - 1
4	Appeal No. 260/2019 & IA 1197/2019 (IA 1197/2019 - For interim relief)	Rajasthan Rajya Vidyut Prasaran Nigam Limited VS Central Electricity Regulatory Commission	2170/2019 Dated 01/07/2019	26/07/2019		30/07/2019 Court - 1
5	IA 924/2019 & IA 1377/2019 in DFR No. 2105/2019 (IA 924/2019 - For condonation of delay in filing the Appeal & IA 1377/2019 - For condonation of delay in refilling the Appeal)	CLC Industries Limited VS Maharashtra Electricity Regulatory Commission	2105/2019 Dated 03/05/2019	26/07/2019		30/07/2019 Court - 1